

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/159/2016

Date: 30.07.2016

Consequent upon completion of one year training on **30.07.2016**, **Shri Ajeet Singh Rathore, RJS Trainee**, presently having filed training at **Sujangarh**, is hereby appointed/posted as **Civil Judge and Judicial Magistrate, Sujangarh (Churu)** in the Civil Judge Cadre with effect from 31.07.2016.

BY ORDER,


REGISTRAR GENERAL

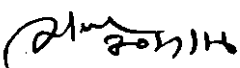
No.Estt.B2(v)1/2016/7819

Date : 30.07.2016

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
6. The Accountant General, Rajasthan, Jaipur.
7. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
8. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 12. District & Sessions Judge, Churu.**
13. Concerned Court/Officer/Treasury Officer.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.


REGISTRAR GENERAL